

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.470 of 1995

Thursday this the 6th day of April, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

K. Velukutty,  
Executive Engineer(Civil)  
Civil Construction Wing,  
All India Radio & Television,  
Thiruvananthapuram. .... Applicant

(By Advocate Mr. V.Ajithnarayanan)

Vs.

1. Union of India,  
represented by the Secretary,  
Ministry of Information & Broadcasting,  
Shastri Bhavan, New Delhi-110 001.
2. The Director General,  
All India Radio,  
Akashwani Bhavan,  
Parliament Street,  
New Delhi-110 001. .... Respondents

(By Advocate Mr. T.R.Ramachandran Nair, ACGSC)

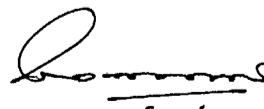
O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks promotion to the post of Superintending Engineer (Civil) in the Civil Construction Wing, All India Radio. For this purpose he has made A3 representation. We direct first respondent to pass a reasoned order on A3 within four weeks from today. Applicant will forward a copy of A3 by registered post to first respondent forthwith.

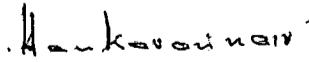
2. Application is disposed of with the aforesaid directions. No costs.

Dated the 6th day of April, 1995.



S.P. BISWAS  
ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN



**List of Annexures:**

**Annexure A3: True copy of the representation submitted by the applicant to 1st respondent dated 30-1-1995.**